

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/2090/A

From :- Shri Kaushik Kumar Sharma,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri Rajib Goswami,  
Member, MACT,  
Sonitpur, Tezpur.

Dated Guwahati, the 9<sup>th</sup> April, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT(S) 308 dtd. 09.04.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 12.04.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 10.04.2021 till the morning of 17.04.2021, has been granted. The District & Sessions Judge, Sonitpur, Tezpur and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

2092  
Memo NO.HC.VII-91/1994/2091- /A, dated 9-4-2021

Copy to:

1. The District & Sessions Judge, Sonitpur, Tezpur.
2.  The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**  
Rda